

(Q)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No. 199

..... Versus

Date of Order	Orders
13.3.2000 <i>copy sent to applicant date 3/4/2000 Dated 3/4/2000</i>	<p>None for the applicant. Shri S.S. Hasan, counsel for the respondents.</p> <p>On perusal of the order sheets it appears that none was present for the applicant on 13.5.99, 26.11.99, 12.1.2000 and today. It appears that the applicant has lost interest in this OA. Therefore, this OA is dismissed in default and for non-prosecution.</p> <p><i>ANH</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER</p> <p><i>S. K. Agarwal</i> S. K. Agarwal Member (Judicial)</p>